

NATIONAL COMPANY LAW APPELLATE TRIBUNAL

PRINCIPAL BENCH

2nd FLOOR, M.T.N.L BUILDING, NEAR SCOPE COMPLEX, CGO COMPLEX, NEW DELHI

DAILY CAUSE LIST DATED 27.08.2021 (FRIDAY)

COURT OF CHAIRPERSON (VIRTUAL MODE)

10:30 AM

In the Court of Hon'ble Mr. Justice A.I.S. Cheema, the Officiating Chairperson and Hon'ble Dr. Alok Srivastava, Member (Technical)

For Directions

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	Comp. App. (AT) (Ins) No. 1114 of 2020 Part Heard	Mandip Singh Vs. Mahesh Bansal Liquidator of Satnam Agri Products Ltd.	Jyoti Sareen	Abhishek Anand Kunal Godhwani

For Admission (Fresh Cases)

2.	Comp. App. (AT) (Ins) No. 589 of 2021	Budhpur Buildcon Pvt. Ltd. Vs. Abhay Narayan Manudhane	Aman Gandhi	Meghna Rao Shadab Jan Prerana Wagh-R1 Subir Kumar Disha Shah
3.	Comp. App. (AT) (Ins) No. 654 of 2021	Biogenetic Drugs Private Ltd. Vs. Themis Medicare Ltd.	Naresh Kumar Sejvani	Ishaan Chakrabarti
4.	Comp. App. (AT) (Ins) No. 657 of 2021	Sun Pharmaceuticals Industries Ltd. Vs. Allychem Laboratories Pvt. Ltd.	Ashish Verma	
5.	Comp. App. (AT) (Ins) No. 662 of 2021	Indian Overseas Bank Vs. Ajit Kumar & Ors.	Gautam Singhal	
6.	Comp. App. (AT) (Ins) No. 664 of 2021	Aklia Constructions & Anr. Vs. Puma Realtors Pvt. Ltd. & Anr. Through Resolution Professional	Pallavi Singh	
7.	Comp. App. (AT) (Ins) No. 666 of 2021	Shiv Kumar P. Salunkhe Vs. Deepak Maini	Sangeeta Mishra	

For Admission (After Notice)

8.	Comp. App. (AT) (Ins) No. 424 of 2020	National Spot Exchange Ltd. Vs. Anil Kohli, Resolution Professional for Dunar Foods Ltd. & Anr.	Sandeep Bisht	Abhishek Anand Kunal Godhwani Viren Sharma Madhav Nanda-R1
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9.	Comp. App. (AT) (Ins) No. 825 of 2020	Gammon Infrastructure Projects Ltd. Vs. AF Consult India Pvt. Ltd. & Anr.	Nikhil Jain	Sanjana saddy-R1 Pradeep Dahiya-R2 Devvart Rana-RP
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After rising of above Bench & Chennai Bench

In the Court of Hon'ble Mr. Justice A.I.S. Cheema, the Officiating Chairperson and Hon'ble Mr. Kanthi Narahari, Member (Technical)

For Hearing

10.	Comp. App. (AT) (Ins) No. 1378 of 2019 Part Heard	Chand Prakash Mehra Vs. Praveen Bansal & Anr.	Sidhartha Sharma	Mrinali Prasad-R1 to IRP PBA Srinivasan-R2
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**By order of Hon'ble Officiating Chairperson
-sd/-
Registrar**